

**HIGH COURT OF TRIPURA**  
**AGARTALA**

NoF.40(1)-HCT/Judl/Roster/2021/ 2767

12<sup>th</sup> March, 2021

**N O T I F I C A T I O N**

It is hereby notified that the **Division Bench-I** comprising of Hon'ble the Chief Justice & Hon'ble Mr. Justice S. G. Chattopadhyay will sit **at 02.00 PM today i.e. on 12.03.2021** and will take up **WP(C) No.189 of 2021**.

The Division Bench comprising of Hon'ble the Chief Justice & Hon'ble Mr. Justice S. Talapatra will sit after rising of the Division Bench-I.

The Division Bench comprising of Hon'ble Mr. Justice Arindam Lodh & Hon'ble Mr. Justice S. G. Chattopadhyay will also sit after rising of the Division Bench-I.

By order,

Sd/-

(V. PANDEY)

REGISTRAR (JUDICIAL)


NoF.40(1)-HCT/Judl/Roster/2021/ 2768-95

12<sup>th</sup> March, 2021

Copy to: -

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Secretary, High Court Bar Association, Agartala;
07. The Secretary, Tripura Bar Association, Agartala;
08. The Chairman, Bar Council of Tripura, Agartala;
09. The Sr. Govt. Advocate, High Court of Tripura, Agartala;

10. The Govt. Advocate, High Court of Tripura, Agartala;
11. The Assistant Solicitor General of India, Govt. of India, Agartala;
12. The Public Prosecutor, High Court of Tripura, Agartala;
13. The Registrar (Vigilance), High Court of Tripura, Agartala;
14. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
15. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
16. The Joint Registrar, High Court of Tripura, Agartala;
17. All the Deputy Registrars, High Court of Tripura, Agartala;
18. The Chief Librarian, High Court of Tripura, Agartala;
19. The Private Secretary-I attached with the Registrar General, High Court of Tripura, Agartala;
20. All the Assistant Registrars, High Court of Tripura, Agartala;
21. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
22. All the Superintendents, High Court of Tripura, Agartala;
23. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
24. The Court Master(s), High Court of Tripura, Agartala;
25. The Bench Clerk(s), High Court of Tripura, Agartala;
26. All the Bench Sections, High Court of Tripura, Agartala,
27. Notice Board of the Court-house; and
28. Order File.

  
12.03.24

**REGISTRAR (JUDICIAL)**